

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).285/2007

K.N.ANANTHRAJA GUPTA

Petitioner(s)

VERSUS

D.V.USHA VIJAYKUMAR

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/04/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. S.N. Bhat,Adv.

For Respondent(s)

Mrs. Anjani Aiyagari,Adv.

Ms. K. Maruthi Rao, Adv.

Ms. K. Radha, Adv.

UPON hearing counsel the Court made the following

O R D E R

Three weeks' time more is granted, as prayed for, as last chance, to
file counter affidavit.

List before the Hon'ble Court after three weeks.

(B. Sudheendra Kumar)

Registrar

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